

NAME OF THE THE CORPORATE DEBTOR
DATE OF COMEMNCEMENT OF LIQUIDATION
LIST OF CREDITORS AS ON

IMP-POWERS LTD
19-Dec-23
13-05-25

S. NO	DETAILS OF CLAIMANT	DETAILS OF CLAIM RECEIVED	DETAILS OF CLAIM ADMITTED			AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
	DEPARTMENT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY				
1	CGST & CE Commissionerate, Division-VIII	7.94,00,775.00	7.94,00,775.00	Statutory Authority	No	NIL	NIL	0	No Claim filed during Liquidation. Hence, Claimed filed during CIRP is considered
2	Employee's Provident Fund Organization	32.77,692.00	32.77,692.00	Statutory Authority	No	NIL	NIL	0.00	No Claim filed during Liquidation. Hence, Claimed filed during CIRP is considered
3	CGST & CE Commissionerate, Division-X	12.49,987.00	12.49,987.00	Statutory Authority	No	NIL	NIL	0.00	No Claim filed during Liquidation. Hence, Claimed filed during CIRP is considered
4	Custom(Export)	1.45,73,198.62	14573198.62	Statutory Authority	No	NIL	NIL	0.00	
5	Directorate General of GST Intelligence	17,64,65,580.00	0.00	Statutory Authority	No	NIL	NIL	17,64,65,580.00	No Claim filed during Liquidation. Hence, Claimed filed during CIRP is considered
6	Shri Ranjan Kumar Mishra	7.55,16,412.90	4,58,08,750.81	Statutory Authority	No	NIL	NIL	2,97,07,662.09	No Claim filed during Liquidation. Hence, Claimed filed during CIRP is considered
7	Employees' State Insurance Corporation	4,468.00	4,468.00	Statutory Authority	No	NIL	NIL	0.00	No Claim filed during Liquidation. Hence, Claimed filed during CIRP is considered
8	The Income Tax Officer (TDS) 1 (2) (4)	12.45,300.00	12.45,300.00	Statutory Authority	No	NIL	NIL	0.00	No Claim filed during Liquidation. Hence, Claimed filed during CIRP is considered
9	The Regional Director, ESI Corporation	19,80,363.00	19,80,363.00	Statutory Authority	No	NIL	NIL	0.00	No Claim filed during Liquidation. Hence, Claimed filed during CIRP is considered
		35,37,13,776.52	14,75,40,534.43					20,61,73,242.09	